



Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:06/06/2016**

**Time: 11:00 AM.**

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	234291	774263	M/S. G.M. PRODUCTS (INDIA), RAWAT PARA, AGRA U.P. V/S. M/S. ARVIND KUMAR GUPTA, R/O 1/32, TAKSAL GALI, JOHRI BAZAR, AGRA, U.P.	M/S. S.K. AGARWAL & COMPANY, AGARWAL MARKET, 6/2, GALI BARAH BHAI, BELANGANJ, AGRA- 4 V/S. M/S. NATIONAL TRADE MARK CO., 36, BHAGIRATHI DEVI MARG KHANDRI AGRA, U.P.



Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:07/06/2016**

**Time: 11:00 AM.**

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
	134995	610530	M/S. SHEEL CHND FLOOR MILLS PVT. LTD, VILLAGE DEHRIA, NEAR ITI, RAM PUR ROAD, HALDWANI- 263139, DISTT. NAINITAL, U.P. V/S. M/S. SHRI LAL MAHAL LIMITED, B- 16, BHAGWAN DAS NAGAR, PUNJABI BAGH, DELHI-26	M/S. ROMESH CHADHA & CO, GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, GANESHGANJ, LUCKNOW- 226018. V/S. M/S. S.K. TRADEMARKS CO., C-36, MAHENDRU ENCLAVE, LANE NO. 4, DELHI- 110 009



Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:08/06/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	240023	709419	M/S. ESSCO SANITARY APPLIANCES, A-2, S.M.A. INDUSTRIAL AREA, G.T. KARNAL ROAD, DELHI- 110032. V/S. M/S. MARC ENTERPRISES PVT. LTD, S-100, BADLI INDUSTRIAL AREA, PHASE- I, DELHI- 110042.	M/S. THE ACME COMPANY, B-41, NIZAMIDDIN EAST NEW DELHI- 110013. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.
2	155028	638702	M/S. VENICE SIMPLON ORIENT EXPRESS INC, NEW YORK, U.S.A. V/S. M/S. INDIAN EXPRESS NEWSPAPERS (BOMBAY) LTD, EXPRESS TOWER, NARIMAN POINT, MUMBAI- 400021.	M/S. REMFRY & SAGAR, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. MR. MANOJ G. MENDA, 6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI- 400005.
3	164645	635965	IQBAL KRISHAN DOGRA & MRS. MEENAKSHI DOGRA E-176, GREATER KAILASH ,PART II, NEW DELHI 110 048 V/S. M/S. FOODWORLD HOSPITALITY PVT.LTD., 2197, SECTOR B/2, VASANT KUNJ, NEW DELHI-110070	INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, DELHI - 110 062. V/S. M/S. FOODWORLD HOSPITALITY PVT.LTD., 2197, SECTOR B/2, VASANT KUNJ, NEW DELHI-110070

4	167233	925977	<p> <b>EIH LIMITED,</b>  <b>7, SHAM NATH MARG,</b>  <b>DELHI - 110 054.</b>  <b>V/S.</b>  <b>SINGH HOTELS (P) LTD.</b>  <b>33-A, OLD IDGAH COLONY,</b>  <b>AGRA, U.P.</b> </p>	<p> <b>M/S. THE ACME COMPANY,</b>  <b>B-41, NIZAMUDDIN EAST,</b>  <b>NEW DELHI- 110013</b>  <b>V/S.</b>  <b>M/S. P.K. ARORA,</b>  <b>110, ANAND VRINDAVAN,</b>  <b>SANJAY PLACE, AGRA-02, U.P.</b> </p>
5	206803	752853	<p> <b>M/S. JAIN RICELAND PVT. LTD,</b>  <b>1783, NAYA BAZAR,</b>  <b>DELHI- 110006</b>    <b>V/S.</b>    <b>M/S. SHREE RAJMOTI INDUSTTIES,</b>  <b>BHAVNAGAR ROAD,</b>  <b>RAJKOT- 3</b>  <b>GUJRAT</b> </p>	<p> <b>M/S. MANCHANDA ASSOCIATES,</b>  <b>15/1061, (2<sup>ND</sup> FLOOR), NAIWALA</b>  <b>KAROL BAGH</b>  <b>NEW DELHI- 110005</b>  <b>V/S.</b>  <b>M/S. UNION TRADE MARK</b>  <b>COMPANY,</b>  <b>52, SUKHDEV VIHAR,</b>  <b>MATHURA ROAD,</b>  <b>NEW DELHI- 110025</b> </p>



Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:09/06/2016**

**Time: 11:00 AM.**

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	236469	806006	M/S. VEENUS ENTERPRISES, 4-E, KAMLA NAGAR, DELHI-110007 V/S M/S. DINESH JAIN, D-423, DEFENCE COLONY, NEW DELHI-110024	M/S. VERMA REGISTRATION SERVICE, E-133, KAMLA NAGAR, DELHI-110007 V/S M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013
2	DEL-T- 4212/81607	664813	M/S. SUSE ELECTRONICS, 2967, SNAT NAGAR, RANI BAGH, DELHI- 110034. V/S. M/S. PIOEER ELECTRONIC CORPORATION, 4-1, MEGUREO 1-CHOME, MEGURO-KU, TOKYO, JAPAN.	M/S. S.M. GUPTA & COMPANY, 262, LAWYERS' CHAMBER, CRIMINAL SIDE TIS HAZARI COURTS, DELHI- 110054. V/S. M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR-27, GURGAON- 122002.

3	DEL-T-4108/63864	643175	<p>M/S. DAYNA ELECTRICAL INDUSTRIES. A-19, JYOTI NAGAR, (WEST), LONI ROAD, SHAHDARA, DELHI-110032 V/S. M/S. GLAXO GROUP LIMITED. 252, DR. ANNIE BESANT ROAD, MUMBAI 400025.</p>	<p>M/S. VIPAN JAIN (ADVOCATE) C/O CAPITAL REGISTRATION SERVICE. 2063/39, HARI SINGH NALWA ST., KAROL BAGH, NEW DELHI-110005. V/S. M/S. GLAXO GROUP LIMITED. GLAXOSMITHKLINE PHARMECEUTICLAS LIMITED. LEGAL AFFAIRS &amp; LICENSING DEPARTMENT, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-440025.</p>
4	162378	781390	<p>M/S. VINOD FOOD PRODUCTS, PLOT NO. 586/84, OPPOSITE SCHOOL MUNDKA, DELHI- 110041 V/S. M/S. POOJA NAMKEEN BHANDAR, RAILWAY ROAD, JWALPUR, HARIDWAR U.P</p>	<p>M/S. ATUL TRADE MARK COMPANY, 2483, IIND. FLOOR, SRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI- 110006. V/S. M/S. MANGLA &amp; ASSOCIATES, 1961, KATRA SHAHAN SHAHI, CHNDNI CHOWK, DELHI- 110006.</p>



Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:14/06/2016

Time: 11:00 AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1.	116579	666088	M/S. T.T. INDUSTRIES, 10, POLLACK STREET, 2 <sup>ND</sup> FLOOR, CALCUTTA- 700001. V/S. M/S. TAEGU TEC LTD, SOUTH KOREA.	M/S. SHILPI JAIN SHARMA ADVOCATE, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI- 110054 V/S. M/S. KHAITAN & CO, 1105, ASHOKA ESTATE (11 <sup>TH</sup> FLOOR) 24, BARKHAMBA ROAD, NEW DELHI- 110001.
2	127527	666085	M/S. T.T. INDUSTRIES, 10, POLLOCK STREET, 2 <sup>ND</sup> FLOOR, CALCUTTA- 700001, V/S. M/S. TAEGU TEC LTD, SOUTH KOREA.	M/S. SHILPI JAIN SHARMA ADVOCATE, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI- 110054 V/S. M/S. KHAITHAN & CO, 1105, ASHOKA ESTATE (11 <sup>TH</sup> FLOOR), 24, BARAKHAMBA ROAD, NEW DELHI- 110001.

3.	127525	666087	<p>M/S. T.T. INDUSTRIES, 10, POLLACK STREET, 2<sup>ND</sup> FLOOR, CALCUTTA- 700001. V/S. M/S. TAEGU TEC LTD, SOUTH KOREA.</p>	<p>M/S. SHILPI JAIN SHARMA ADVOCATE, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI- 110054. V/S. M/S. KHAITAN &amp; CO, 1105, ASHOKA ESTATE (11<sup>TH</sup> FLOOR) 24, BARKHAMBA ROAD, NEW DELHI- 110001.</p>
4.	121544	666073	<p>M/S. T .T. INDUSTRIES, 10, POLLOCK STREET, 2<sup>ND</sup> FLOOR, CALCUTTA- 700001 V/S. M/S. TAEGU TEC LTD. 304,YONGGYE-RI, GACHANG-MYEON, DALSUNG-GUN, DAEGU-711-860 SOUTH KOREA</p>	<p>M/S. SHILPI JAIN SHARMA ADVOCATE, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI- 110054 V/S. M/S. REMFRY &amp; SAGAR, REMFRY HOUSE AT THE MILLENNIUM PLAZA SECTOR 27, GURGAON-122002</p>





Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:15/06/2016

Time: 11:00 AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1.	246225	1038190	ST. IVES LABORATORIES INC., 2525 ARMITAGE AVENUE MELROSE PARWK, ILLINOIS , U.S.A V/S. M/S. JOLAN INTERNATIONAL LIMITED, D-9, S.M.A. INDUSTRAIL AREA, G.T. KARNAL ROAD, DELHI-110033	ANAND AND ANAND, B - 41, NIZAMUDDIN EAST, NEW DELHI - 110 013 V/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI - 110 005.
2.	246952	712036	M/S. DODFREY PHILLIPS INDIA LIMITED, FOUR SQUARE HOUSE, 49 COMMUNITY CENTER FRIENDS COLONY NEW DELHI- 110065 V/S. M/S. GIRNAR FOOD & BEVERAGES PRIVATE LIMITED, GIRNAR COMPLEX, KURESHI NAGAR, KURLA (EAST), MUMBAI- 400070 <b>(FINAL HEARING 2:30 PM)</b>	M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32, INSTITUTIONAL AREA, GURGAON- 122001, V/S. M/S. JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA, RAJABHADUR MANSION, 20,AMBALAL DOSHI MARG, (HAMAN STREET), FORT MUMBAI- 400023 <b>(FINAL HEARING 2:30 PM)</b>

<b>3</b>	<b>DLE-T- 2768/58648</b>	<b>612047</b>	<b>M/S. KUNDAN INDUSTRIES 12098, STREET NO.22, RAM NAGAR, LUDHIANA-141003 (HEARING ON TM-5)</b>	<b>M/S. KUNDAN INDUSTRIES 12098, STREET NO.22, RAM NAGAR, LUDHIANA-141003  (HEARING ON TM-5)</b>
----------	------------------------------	---------------	---	--



Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:16/06/2016

Time: 11:00 AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3608	742734	M/S. JET GRAMODYOG SEWA SANSTHAN 119/410-B-1, DARSHAN PURWA, KANPUR-208012 V/S M/S. GODREJ SARA LEE LED. PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI 400079  (FINAL HEARING 2:30 PM)	M/S. JET GRAMODYOG SEWA SANSTHAN 119/410-B-1, DARSHAN PURWA, KANPUR-208012 V/S M/S. W.S. KANE & CO SERVANTS OF INDIA SOCIETY'S BUILDING, OPP. HURKISONDAS HOSPITAL, SARDAR VALLABHBHAI PATEL ROAD, MUMBAI 40004  (FINAL HEARING 2:30 PM)
2	162035	900126	M/S. TOSIBA APPLICANCES CO. PVT. LTD. A-25A, STREET NO.4, INDUSTRIAL AREA, ANAND PARBAT, NEW DELHI-110005 V/S. M/S. TOSHIBA CORPORATION, 1-1, SHIBAURA 1-CHOME, MINATO-KU, TOKYO , JAPAN	SHRI. H.P. SINGH (ADVOCATE) CHAMBER NO. 11, DELHI HIGH COURT SHER SHAH ROAD, NEW DELHI-110003 V/S. M/S. ANAND & ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013.
3	195921	1236251	M/S. MIH INTEL PROP HOLDINGS LTD. (MAURITIUS) V/S.	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013. V/S.

			<b>M/S. AGROTEK FIBRES.</b> <b>1111, SHANTI NIWAS, PATTAR</b> <b>BAZAR, TOWN HALL ROAD,</b> <b>JAGADHRI, DISTT, YAMUNAGAR,</b> <b>HARYANA</b>	<b>SHRI. PRAVEEN KUMAR GUPTA.</b> <b>(ADVOCATE)</b> <b>255, PUNJABI STREET, SARAI PIPAL</b> <b>THALA, OPP. ADARSH NAGAR,</b> <b>DELHI-110033.</b>
4	215051	622856	<b>M/S. BENNETT, COLEMAN &amp;</b> <b>COMPANY LTD,</b> <b>DADABHAI NARAUJI MARG,</b> <b>TIMES HOUSE, 7, BAHADURSHAH</b> <b>ZAFAR MARG,</b> <b>NEW DELHI- 110002.</b> <b>V/S.</b> <b>M/S. TIME INC,</b> <b>NEW YORK,</b>	<b>M/S. INTTL ADVOCARE,</b> <b>F- 252, WESTERN AVENUE</b> <b>SAINIK FARMS,</b> <b>NEW DELHI- 110062.</b> <b>V/S.</b> <b>M/S. LALL &amp; SETHI</b> <b>M-19A, SOUTH EXTENSION- II,</b> <b>NEW DELHI- 110049.</b>



Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:20/06/2016

Time: 11:00 AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	160949	996458	M/S. AHUJA ELECTRIC STORE, 833-834, NARAIN MARKET, PAN MANDI, SADAR BAZAR, DELHI- 110006. V/S. M/S. KIRLOSKAR PROPRIETARY LIMITED. 13A, KARVE ROAD, KOTHRUD, PUNE-4110038	M/S. INDIAN TRADE MARKS CO. 91, CROCKERY MARKET, SADAR BAZAR, DELHI-110006 V/S. KHAITAN & CO. MEHER CHAMBERS, 4-5 FLOORS, R.K. MARG, BALLARD ESTATE, MUMBAI-400038
2	DEL-T-4053	978644	M/S. SIMLA CHEMICALS PVT LTD. A-76, PHASE-I, NARAINA INDUSTRIAL AREA, NEW DELHI-110028. V/S. SHRI. VIJAY DHINGRA, 10559, MOTIA KHAN, PAHAR GANJ, NEW DELHI-110055	M/S. S. SINGH & ASSOCIATES. 213, 3 <sup>RD</sup> FLOOR, PARMANAND COLONY, DR. MUKHERJEE NAGAR, NEW DELHI-110009. V/S. M/S. S.K. TRADE MARKS CO. C-36, MAHENDRU ENCLAVE, LANE NO. 4, DELHI-110009.
3.	T-1318	571004	M/S.SWASTIK PIPES LTD, 1/23-B, ASAF ALI ROAD, NEW DELHI- 110002. V/S. M/S. T.T. INDUSTRIES, 12 NEW COLONY, MODEL BASTI, NEW DELHI- 110005.  (FINAL ARGUMENTS 2:30 PM)	M/S. PREMIER REGISTRATION SERVICE, 8/2, RAJINDER NAGAR, NEW DELHI- 110060. V/S. M/S. SHILPI JAIN SHARMA (ADVOCATE) C-149,C.L. JOSEPH BLOCK, TEES HAZARI COURT, NEW DELHI- 110054.

				(FINAL ARGUMENTS 2:30 PM)
4	121550	928166	<p>M/S. JET KNITWEARS PVT. LTD. 119/410-B-1, DARSHAN PURWA, KANPUR 208012.</p> <p>V/S.</p> <p>M/S. GODREJ SARA LEE LTD. PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI-400079.</p>	<p>M/S. JET KNITWEARS PVT. LTD. 119/410-B-1, DARSHAN PURWA, KANPUR 208012.</p> <p>V/S.</p> <p>M/S. W.S. KANE &amp; CO., SERVANTS OF INDIA SOCIETY'S BUILDING, OPP. HURKISONDAS HOSPITAL, SARDAR VALLABHBHAI PATEL ROAD, MUMBAI-400004.</p>



Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:22/06/2016

Time: 11:00 AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	178819	767410	M/S ALLIED CHEMICALS & PHARMACEUTICALS PVT. LTD., OF RAJNIGANDHA COMPLEX, 8734-D.B. GUPTA ROAD, PAHARGANJ NEW DELHI -110055. V/S M/S PAVAN PHARMACEUTICALS, G-2, SUSMITA FLATS, OPP.ANJALI CINEMA, NEAR VASNA BUS TERMIUS, VASNA, AHMEDABAD - 380015	M/S SEN – OBEROI A-18, CHITTARNAJAN PARK NEW DELHI-110019 V/S M/S SUBRAMANIAM, NATARJ & ASSOCIATES , ATTORNEYS –AT- LAW E -556, GREATER KAILASH-II NEW DELHI – 110048
2	153827	662962	M/S. BAJRANGBALI KITCHENWARES 27, RAJENDER NAGAR, INDUSTRIAL AREA, MOHAN NAGAR, GHAZIABAD - (U.P.) V/S. M/S. PLAZA WIRES AND ELECTRICALS PVT. LTD., 1553, 1ST FLOOR, BHAGIRATH PALACE, DELHI-110006	M/S. INDO REGISTRATION BUREAU 2, NAVYUG MARKET, 2 <sup>ND</sup> FLOOR, GHAZIABAD-201001 (U.P.) V/S. M/S. VIDHANI TRADE MARKS CO. 1720/ 57, 1ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110 005.
3	181911	990404	M/S. THE NEXT SHOP, B-52, SARVODAYA ENCLAVE, NEW DELHI- 110065 V/S. M/S. NEXT RETAIL LIMITED, UNITED KINGDOM.	M/S. AMRCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI- 110020. V/S.

				<b>M/S. K &amp; S PARTNERS, 84-C, C-6, LANE, OFF CENTRAL AVENUE, SAINIK FARMS, NEW DELHI- 100062.</b>
<b>4</b>	<b>230130</b>	<b>751369</b>	<b>M/S. MEHRA TRADERS, 49, JANKI DEVI MARKET, AGRA (U.P) V/S. M/S. SONY CORPORATION, 7-35 KITASHINAGAWA 9- CHOME, SHINNAGAWA- KU, TOKYO, JAPAN</b>	<b>M/S. TAJ TRADE MARK PVT LTD, ANAND VRINDAVAN, SANJAY PLACE, AGRA ( U.P.) V/S. M/S. LALL LAHIRI &amp; SALHOTRA LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001</b>
<b>5</b>	<b>148746</b>	<b>709635</b>	<b>M/S. NARESH FOOTWEAR INDUSTRIES, BALDEV NAGAR, NARAINGARH ROAD, AMBALA CITY V/S. M/S. AJAY PLASTIC INDUSTRIES, 95-96, SHAHZADA BAGH EXTENSION, DELHI- 110035. (FINAL HEARING 2:30 PM)</b>	<b>M/S. K.G. MAHESHWARI &amp; ASSOCIATES, 7-A, TRIBUNE COLONY, AMBALA CANTT. V/S. M/S. ALOK SHUKLA, ADVOCATE, B-77(FIRST FLOOR), SARVODAYA ENCLAVE, NEW DELHI- 110017. (FINAL HEARING 2:30 PM)</b>





INTELLECTUAL  
PROPERTY INDIA

Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**

**(DEPUTY REGISTRAR)**

Date:23/06/2016

Time: 11:00AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3509	589487	M/S. N.V. SUMATRA TOBACCO. (INDONESIA) V/S. M/S. ITC LIMITED. VIRGINIA HOUSE, 37, J.L. NEHRU ROAD, KOLKATA 700071. WEST BENGAL (FINAL ARGUMENTS 2:30PM)	M/S. JEHANGIR GULABHAI & BILIMORIA & DARUWALLA. RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STEET), FORT, MUMBAI- 400023 V/S. M/S. S. MAJUMDAR & CO. 5, HARISH MU KHERJEE ROAD, KOLKATA-700025. (FINAL ARGUMENTS 2:30PM)
2	257185	813562	USHA INTERNATIONAL LTD SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG, NEW DELHI - 110 001 V/S. AGROTEK FIBRES 1111, SHANTI NIWAS, PATTHAR BAZAR, TOWN HALL ROAD, JAGADHRI, DISTT, YAMUNANAGAR, HARYANA	M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 V/S. PARVEEN KUMAR GUPTA BG-114, GUPTA TOWER, SANJAY GANDHI TRANSPORT NAGAR, NEAR MAIN G.T.K. ROAD BYE PASS, DELHI-42

3	234598	807979	<p>MAHESH HOSIERY FACTORY (P)LTD, 3162, BARWALA CHOWK, GALI MANDIR WALI, PAHARI DHIRAJ, DELHI-110 006. V/S. MAXWELL INDUSTRIES LIMITED C-6, ROAD N*4*-8/. 22, MIDC, ANDHERI EAST, MUMBAI-400 093</p>	<p>MARS TRADE MARKS CO., F -1, NEW QUTAB ROAD, (PUL MITHAI), TELEWARA, DELHI - 110 006. V/S. MAXWELL INDUSTRIES LIMITED C-6, ROAD NO. 22, MIDC, ANDHERI EAST, MUMBAI-400 093</p>
4	239923	780452	<p>M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR, (S.S.I) G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. MANORAMA FOODS, A.B. ROAD, MAKSI, DISTT, SHAJPUR, M.P.</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. MANORAMA FOODS, A.B. ROAD, MAKSI, DISTT, SHAJPUR, M.P.</p>
5	233923	897929	<p>M/S. T.T. INDUSTRIES, 79, EAST PARK ROAD, OPP. AJMALKHAN PARK, KAROLBAGH, NEW DELHI - 110 005 V/S M/S. G.M.R. KNITTERS, PLOT NO. 42, SIDCO INDL. ESTATE , HARVEY ROAD, TIRUPUR, TAMILNADU</p>	<p>M/S. SHILPI JAIN SHARMA ADVOCATE, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI- 110054 V/S M/S. LR. SWAMI CO., NO, 3, PLAY GROUND VIEW STREET NANDANAM EXTENSION, CHENNAI- 600035.</p>
6	167248	546085	<p>M/S. YOGI HERBALAS 103- D.S.I.D.C. OKHLA PHASE I, NEW DELHI-110 020. V/S. M/S. SHALIMAR CHEMICAL WORKS LTD. 92 E, ALIPORE RD., KOLKATA-700 027, WEST BENGAL.</p>	<p>M/S. MAN MOHAN SINGH ASSOCIATES 7/24, 3<sup>RD</sup> FLOOR, WEST PATEL NAGAR, NEW DELHI-110008. V/S. M/S. TRADE MARK REGISTRATION SERVICES 1, NETAJI SUBHAS ROAD, KOLKATA-700001.</p>
7	154004	838912	<p>M/S. MEGA MARKETING CO. (PVT) SHOP NO.1, MINERVA MOTOR MKT., KASHMERE GATE, DELHI-110 006 V/S M/S. PHILLIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KV ASHMERE GATE, DELHI-110006.</p>	<p>M/S. UNIQUE REGISTRATION SERVICE. A-7, CHRISTIAN COLONY, PATEL CHEST, DELHI-110007 V/S. M/S. DELHI REGISTRATION SERVICE. 85/86, GODODIA MARKET, KHARI BAOLI, DELHI-110006</p>



INTELLECTUAL  
PROPERTY INDIA

Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**

**(DEPUTY REGISTRAR)**

Date:27/06/2016

Time: 11:00AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	162052	618513	M/S. ASHOKA DISTILLERS AND CHEMICALS PVT. LTD. MODI FLOUR MILLS COMPOUND, OKHLA INDUSTRIAL ESTATE, NEW DELHI-110020 V/S. M/S. MOHAN ROCKY SPRINGWATER BREWERIES LTD. MOHANWADI, K HOPOLI-410203 (FINAL HEARING 2:30PM)	M/S. MAN MOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI-110008 V/S. M/S. ARJUN T. BHAGAT 132/1, SHAHEEN APARTMENTS, MODY STREET, FORT, P.B. NO.1865, MUMBAI. (FINAL HEARING 2:30PM)
2	125662	826538	M/S DR. RECKEWEG & CO, BERLINER RING 32, D-64625, BENSHEIM, GERMANY V/S M/S LORD'S HOMOEOPATHIC, C-106/5, NARAINA INDL. AREA, PHASE-I, N. DELHI.	M/S. MANMOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI- 110008. V/S M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013.

3	234175	892869	<p>M/S. UNIQUE MANUFACTURING CO, BULANDPUR ROAD, BYE PASS, JALANDHAR 144 004, PUNJAB V/S M/S SUKHMANI MALLEABLES, E-69, FOCAL POINT EXTN., JALANDHAR CITY, PUNJAB STATE</p>	<p>M/S. BAJAJ REGISTRATION SERVICE, 193, CIVIL LINES, 1ST FLOOR, UPSTAIR DOON BAKERS, SANJAY GANDHI MARKET, B.M.C. CHOWK, JALANDHAR- 144001, PUNJAB  V/S M/S. KULDIP &amp; ASSOCIATES, 945/3, (F,F) NAIWALA, FAIZROAD, KAROL BAGH, NEW DELHI- 110005.</p>
4	DEL-T- 5029/106134	582028	<p>M/S. ALPNA HERBAL COMSMETICS (INDIA). B-427, SUDERSHAN PARK, DELHI- 110015 V/S. M/S. SHINGAR COSMETICS PVT LTD, "KALPATRU", 71 NUTAN LAXMI SOCIETY, N.S. ROAD NO. 9, JUHU SCHEME, MUMBAI- 400049</p>	<p>M/S. DELHI REGISTATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI-110006 V/S. M/S. INTERNATIONAL TRADE MARKES BUREAU, MANEKJI WADIA BUILDING, 1<sup>ST</sup> FLOOR, 127, MAHATMA GANDHI ROAD, FORT, MUMBAI- 400001.</p>
5	6236	391793	<p>M/S. HARMINDER SINGH &amp; BROTHERS. 10 KHURSHID MARKET, SADAR BAZAR, DELHI-110006. V/S. M/S. HINDUSTAN MACHINES 347 BAGH KAREKHAN, KISHAN GANJ, DELHI</p>	<p>M/S. BEACON LEGAL 53/4, STREET NO.5, ARYA NAGAR, DAYANDAND VIHAR, DELHI-110092 V/S. MANMOHAN SINGH ADVOCATE. 7/24, WEST PATEL NAGAR, NEW DELHI-110008</p>



INTELLECTUAL  
PROPERTY INDIA

Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**

**(DEPUTY REGISTRAR)**

Date:29/06/2016

Time: 11:00AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	168053	708344	M/S. LIBERTY FOOTWEAR COMPANY. LIBERTY HOUSE, RAILWAY ROAD, KARNA-132001. (HARYANA) V/S. M/S. ASSOCIATED APPARELS PRIVATE LIMITED. AKASH DEEP, 4/5, ZAKARIA BUNDER ROAD, SEWRI, MUMBAI-400015	M/S. ANAND & ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013 V/S. M/S. ARJUN T. BHAGAT & CO. 132/1, MODI STREET, P.B. NO.1865, FORT, MUMBAI-400001



INTELLECTUAL  
PROPERTY INDIA

Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838

011-28032406

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**

**(DEPUTY REGISTRAR)**

Date:30/06/2016

Time: 11:00AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	172941	766150	M/S OSHO TOOLS PVT. LTD., 65, SANT NAGAR , CIVIL LINES, LUDHIANA -1 V/S M/S OSHO INTERNATIONAL FOUNDATION 608, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI 400021.	M/S WORLDWIDE REGISTRATION BUREAU 60/30, NEW ROTHAK ROAD KAROL BAGH , NEW DELHI -110005 V/S M/S KANGA AND COMPANY ADVOCATES, SOLICITONS AND NOTARY READYMONEY MANSION 43, VEER NARIMAN ROAD, MUMBAI 400001.
2	152622	807336	M/S. ALKA AYURVEDIC (P) LTD, 26, SSI, LAGHU UDYOG NAGAR, G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. BAYER AKTENGESELLSCHAFT, GERMANY.  (FOR FINAL ARGUMENTS 2:30 PM)	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DEPENNING & DEPENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA, MG ROAD, GURGAON- 122002.  (FOR FINAL ARGUMENTS 2:30 PM)

<b>3</b>	<b>204190</b>	<b>745787</b>	<b>M/S. KUNDAN RICE MILLS LTD, 64- 75, OLD LAJPAT RAI MARKET, DELHI- 110006 V/S. M/S. BROTHER INDUSTRIES LTD, 15-1, NAESHIRO- CHO MIZUHO-KU NOGOYA, JAPAN</b>	<b>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S. M/S. LALL LAHIRI &amp; SALHOTRA LLS HOUSE, PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001</b>
----------	---------------	---------------	---	---